

(42)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/68/ (IB)/2017
NAME OF THE PETITIONER(S) : ROSE FLOWER COMPANY PAPER PVT LTD
NAME OF THE RESPONDENT(S) : MEHRA COMPUTER SYSTEMS LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

A. BODU

Partner

R. M. M. M.

Counsel/Respondent

Praveen Arshora

Respondent

Praveen Arshora

ORDER

Counsel representing both the parties are present. Respondent in person also present. Both the counsel submitted the matter is likely to be settled between the parties sought time for reporting the final outcome of the same. Time enlarged at request. Put up on 22.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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